

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 32

C.P.(IB)3979/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES: **Galaxy Metal Impex**
V/s
Ecoman Enviro Solutions Pvt Ltd

Appearance (via video-conference):

For the Applicant : Adv. Seema A. Kulkarni

For the Respondent : Adv Aniruddha Lad i/b

KLT LAW ASSOCIATES

Section 9 of the IBC, 2016

ORDER

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 31.10.2022.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)